

Training to IAS/IFS/IPS Trainees

7654. SHRI A. VIJAYA RAGHAVAN: Will the PRIME MINISTER be pleased to state:

(a) whether there are several deficiencies in the training given to IAS, IFS and IPS trainees;

(b) if so, whether propose to reform the training according to the new scientific and educational outlooks; and

(c) if so, the details thereof?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) No, Sir.

(b) and (c) Does not arise.

Restrictions on Photography of Historical Monuments

7655. SHRI AJIT KUMAR PANJA: Will the PRIME MINISTER be pleased to state:

(a) whether there are restrictions on photography of historical and archaeological monuments in the country;

(b) if so, whether there is a proposal under consideration to relax the existing restrictions; and

(c) if so, the extent of the relaxation and whether such a step would positively attract more tourists?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) Yes, Sir.

(b) Yes, Sir.

(c) It is proposed to permit video-filming of Centrally protected monuments from out-

side provided (i) it is for non-commercial purpose, (ii) Does not involve any cast (s), and the use of a stand and (iii) no way interferes with customary and religious practices and any repair work. In case of selected monuments admission to which is by tickets, a nominal fee will be charged for photography. It is hoped such relaxation would attract more tourists.

Development of Polytechnics

7656. SHRI ANADI CHARAN DAS: SHRI MANGARAJ MALLIK:

Will the PRIME MINISTER be pleased to state:

(a) the action taken/proposed to be taken for evaluation and development of existing polytechnics to transfer technology and technical skills to the rural areas more effectively; and

(b) the efforts made for manpower training in areas like computer science, electronics, instrumentation and bio-sciences, etc. in various states, particularly Orissa?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) Based on the report of the Working Group on Technical Education, 118 polytechnics in the country have been selected under the scheme of Community Polytechnics to act as focal points to promote community/rural development on scientific lines through transfer of technology to the rural areas. The scheme has been approved by an Expert Committee which has suggested measures for further strengthening and expanding the system and also for increasing the quality and coverage of the system.

(b) The development of technical education is primarily the responsibility of the

State Government. The proposals for development of technical education received from the States are considered by the All India Council for Technical Education on the basis of the recommendations of the Expert Committees constituted for the purpose. The proposals received from the Government of Orissa for introduction of additional courses in certain areas of engineering and technology have been recommended for approval by the All India Council for Technical Education.

Technical Education Facilities in Rural Areas

7657. SHRI BALASAHEB VIKHE PATIL: Will the PRIME MINISTER be pleased to state:

(a) whether Government have any scheme to expand technical educational opportunities and to provide job-oriented courses for upliftment of rural areas in the country;

(b) if so, the details thereof and the time by which the scheme is to be implemented; and

(c) provision made in this regard in Eighth Five Year Plan?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) to (c). There is a scheme of Community Polytechnic under which identified polytechnics are selected as focal points to provide need based training and to promote transfer of technology to rural areas. The scheme provides for establishment of extension centres in the far-flung rural areas to offer skill training to the rural people right at their door steps, in addition to giving formal training in the campuses of the polytechnics. The main emphasis of training is

on providing gainful employment and self-employment. The training given is competency-based and pays focus on actual needs of the rural areas and the availability of employment opportunities. The Plan allocation for the scheme for the first year of the 8th Plan i.e. 1990-91 is Rs.200.00 lakhs and the Non-Plan allocation is Rs.165.00 lakhs.

Development of ASLV-3

7658. SHRI RAMESHWAR PRASAD: Will the PRIME MINISTER be pleased to state:

(a) the cost incurred for the development of Augmented Satellite Launch Vehicle-3;

(b) whether it is fully indigenous;

(c) if not, the details of country-wise particulars of technical and other assistance; and

(d) the details of its launching schedule?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) The sanctioned cost of development of the third and fourth developmental flights of Augmented Satellite Launch Vehicle (ASLV-D3 and ASLV-D4) is Rs. 17.98 crores.

(b) ASLV is fully indigenous. No foreign assistance is involved. However, a few of the electronic components/materials which are not produced in the country are imported.

(c) Does not arise as ASLV is totally indigenous.

(d) The launch of the third developmental flight of ASLV-3(D3) is scheduled for first half on 1991.